

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

O.A.No.8 of 2016

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O.A.No.152 of 2016

&

O.A.No.198 of 2016

1.R.Ravimaran (died)

2.R.L.Srinivasan

3.K.Saravanan

... Applicants

-Versus-

Union of India

Represented by its Secretary

The Ministry of Environment, Forest and climate Change

Jorbagh, New Delhi and Others

... Respondents

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Dated at Chennai this the 28th day of February 2025

Counsel for the Respondents No.2 and 3

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BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

O.A No. 8 of 2016

1.Ravimaran (died),
S/o.Ramachandran,
No.42, Beach Road,
Thazhankuppam, Ennore,
Chennai - 600 057

2.R.L.Srinivasan,
R.Lakshmipathi,
No.31/36, Porkali Amman street,
Kattupakkam, Ennore,
Chennai - 600 057.

3.K.Saravanan,
S/o.Kasinathan,
No.30, UrurKuppam,
Besant Nagar,
Chennai - 600 090

:Applicants

Versus

1.Union of India,
Represented by its Secreatary,
The Ministry of Environment,
Forests and Climate Change,
Jorbagh, New Delhi

2.Tamil Nadu Generation and Distribution Corporation (TANGEDCO),
Represented by its Chairman cum Managing Director,
10th floor, NPKRR Maaligai,
No.144, Anna Salai,
Chennai - 600 002.


CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.

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3. North Chennai Thermal Power Station,
Represented by its Chief Engineer,
Athipattu, Chennai
Thiruvallur District – 600 1202.

4. Kamarajar Port Limited (Erstwhile
Ennore Port Limited),
Represented by its Chariman cum
Managing Director,
4th floor, Super Speciality Diabetic
Centre (Erstwhile DLB Building)
Near Clive Battery Bus stop,
Rajaji Salai, Chennai – 600 001.

5. The Tamil Nadu Pollution Control Board,
Represented by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

6. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No.77-A, South Avenue Road,
Ambattur Industrial Estate,
Ambattur Taluk, Thiruvallur District,
Chennai – 600 058.

7. The Tamil Nadu Coastal Zone
Management Authority,
Represented by its Member Secretary,
Panagal Building, Chennai

8. The Public works Department,
Represented by its Secretary,
Fort St. George,
Chennai

: Respondents


CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.

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COMPLIANCE AFFIDAVIT OF 3rd RESPONDENT

I, K.Muthukrishnan , son of Kandhan, aged about 58 years Hindu , working as Chief Engineer, TANGEDCO, having office at North Chennai Thermal Power Station -I, Chennai- 600 120, do hereby solemnly affirm and sincerely states as follows:-

1. I am the 3rd Respondent herein and hence I am well acquainted with facts and circumstances based on record and I am filing this affidavit on my behalf and on behalf of the 2nd respondent also.
2. I crave leave of this Hon'ble Tribunal may be pleased read this affidavit in consonance with the Hon'ble Tribunal order dated 11.09.2024 as part and parcel of this affidavit.
3. I submit that NCTPS-I, during Power Generation Process, ash will be generated as Pulvarised Coal is used as Fuel. From the total ash generated, dry fly ash is collected at Electro static precipitator (ESP) and then conveyed through pipes to Silo. From the Silo, the dry fly ash is being sold to the Cement Companies and fly ash brick manufacturer etc., The bottom ash is made to ash slurry and conveyed to ash dyke located 5 Kms away from Power Station through Ash slurry Disposal Line Pipes having length of 5000 Meters.
4. I submit that five Nos. Ash slurry disposal Line pipes have been provided for the above purpose. Out of 5 Nos. ASDL Pipes, three Nos. ASDL Pipes are required to Pump ash slurry from the three units of Power station and the other two Pipe lines are kept on standby and in case of any rectification/Line clear required to be taken in the pipe lines which are in service, the standby Pipe will be put into service to avoid loss of generation.
5. I submit that Hon'ble NGT vide its order dated 11.09.2024 has granted the upper limit of timelines for replacement of ASDL pipes No 1,4 & 5 is 28.02.2025.
6. I submit that as per the previous compliance affidavit submitted dated 05.11.2024, the replacement of ASDL pipe No 4 was completed and commissioned on 29.10.2024 which was within the timeline granted for that ASDL pipe.


CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.

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7. I submit that as per the previous compliance affidavit submitted dated 24.01.2025, the replacement of ASDL pipe No 5 was completed and commissioned on 30.12.2024 which was within the timeline granted for that ASDL pipe.
8. Now, I humbly submit that the ASDL pipe No 1 was replaced with new pipes and the line was charged on 05.02.2025 which is well within the timeline (i.e. 28.02.2025) and now in service.
9. I humbly submit that, all the five ASDL pipes 1,2,3,4 &5 have been fully replaced with new pipes.
10. I humbly submit that the following additional measures are also being taken:-
 - A patrolling team with 24 hours vehicle round the clock monitoring in ASDL pipe area and to notice any leakage in sleeve coupling "O" ring and if any leakage noticed, the pump will be immediately stopped and 'O ring will be replaced to arrest the leaks then and there. At present occurrence of leakages outside NCTPS-I premises is "NIL".

In view of above facts and circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to take the compliance report of the respondents no.2 and 3 on file and thus render justice.

Solemnly affirmed at Chennai

This the 28th day of February 2025

And signed his name in my presence

BEFORE ME

Advocate : Chennai

CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.

Before me,
A.S. Shri,
(1745/11)
Advocate,
Chennai.



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CHIEF ENGINEER
NORTH CHENNAI THERMAL POWER STATION
TNEB, CHENNAI-600 120.